NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.01/Chd/Hry/2018

In	tho	matter	of:
	ше	maner	UI.

Zamindara Agro Pvt.Ltd. ...Petitioner

Vs.

Registrar of Companies, NCT of Delhi & HaryanaRespondent

Present:: Mr.Mas Ram, Practising Company Secretary, for petitioner.

Mr. Yogesh Putney, Advocate for Income Tax Department.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 06.03.2018.

Sd/-Court Officer

February 20, 2018

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